

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/344/IB/2018
NAME OF THE PETITIONER(S) : AJANTHA FLAT OWNERS ASSOCIATION
NAME OF THE RESPONDENTS : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	RABESH VIVEKANANDHAM	Respondent	
2.	Hema Srinivasan	Applicant	

ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtor has prayed

- for time to make final submissions. At request, time is enlarged. Put up on 13.08.2018
at 10.30 A.M.

-sel-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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